MR. DEPUTY SPEAKER: Subject to correction, the result* of the division is as follows:

Ayes 068

Noes 019 .

The motion was adopted.

SHRI BHISHMA NARAIN SINGH: I introduce** the Bill.

14.34 hrs.

MATTERS UNDER RULE 377

(i) NEED FOR BRINGING NORMALCY IN DELHI UNIVERSITY

VAJPAYEE SHRI ATAL BIHARI (New Delhi): The teachers of the University of Delhi are on strike since the 12th of October last, and the karamcharis since the 20th of September last. From all available reports, one would conclude that normal teaching and office work has very largely come to a stop in the University and its colleges. The examination branch of the University is reported to have been shifted to a police station from where the conduct of the supplementary examinations is being supervised. The University of Delhi being a Central University, the Central Government has a special responsibility in ensuring its normal functioning.

The President of the Delhi University Teachers' Association has communicated in writing to the Vice-Chancellor that the continuation of the strike can be reconsidered if the latter takes a single step forward on a single issue. The executive of Association has stated that if the process of giving and implementing of assurances is instituted the Association shall be willing to have meaningful negotiations.

I urge the hon. Minister of Education to intervene without any further loss of time and take steps towards restoring normalcy in the University through negotiations between teachers and the Karmacharis on the one hand and the University, the U.G.C. and the Ministry of Education on the other. Some positive step is called for in the direction of meeting at least some of the demands like promotional avenues and housing which also figured in an agreement between the University and the Karmachari Union.

(ii) FUNCTIONING OF TELEPHONE EX-CHANGE AT KAURI RAM (GORALCH-PUR)

श्री महाबीर प्रसाद (बांसगाव): मान्यवर मैं आपके माध्यम से अएने संसदीय निर्वाचन क्षेत्र बांसगांव गोरखपर में स्थित कोडीराम करबे में स्थापित टेलीफोन एक्सचैंज की अव्यवस्था के सम्बन्ध में संचार मंत्री का घ्यान आकर्षित करना चाहता हूं । श्रीमन् मंरा निर्वाचन क्षेत्र आर्थिक सामाजिक एवं शैक्षणिक दण्टिकाण से पिछड़ा हुआ क्षेत्र है। इस क्षेत्र में परिवहन की भी दशा अत्यन्त दयनीय है। एंसी परिस्थिति में उक्त एक्सचैंज जो कि मेरे निर्वाचन क्षेत्र में बिल्कल केन्द्र में स्थित है फिर भी इसकी दशा अत्यन्त शाैचनीय है। यह बिल्कुल खराब पड़ा रहता है। यदि कोई व्यक्ति किसी विशोध परिस्थिति में जिला मुख्यालय या अन्य स्थानों से सम्पर्क करना चाहता है तो वह सम्पर्क नहीं कर पाता। यह एक्सचैंज बहुत ही महत्वपूर्ण स्थान पर है। इस एक्सचैंज से काफी संख्या में व्यक्तिगत एवं सार्वजनिक टैलीफ़ोन लिए गए हैं जैसे बस स्टेशन, पावर हाउस, एस डी ओ पावर हाउन्स, तहसीलदार बांसगांव एस डी. एम बांसगांव आदि। साथ ही साथ विभागीय पी सी आ अर्थात कोड़ीराम, गगहा, सहगारा, गजपुर, मलांव, बांसगांव, उरवां, लेलीपार तथा महावीर छपरा आदि का भी सम्बन्ध इसी एक्सचैंज से है। TRACTOR , IN WELLA " DECEMPTION

अतः पून आपके माध्यम से संचार मंत्री का ध्यान आकृष्ट करते हुए मांग करता हूं कि अविलम्ब प्राथमिकता के आधार पर इस एव-सर्चेज मे सधार करने के लिए आदरेश प्रवान

*The following Members also recorded their votes for AYES: Sarvashri Nand Kishore Sharma, Kamaluddin Ahmed, Uma Kant Mishra, S. Singaravadivel, Ratansingh Rajda and K. Kunhambu.

**Introduced with the recommendation the President.

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[श्री महावीर प्रसाद]

कर तथा साथ ही साथ इसी प्रकार के एक्सचेंज जोंकि बड़हलगंज में स्थापित है का भी सुधार करने के लिये आदरेश प्रदान कर ें।

(iii) DEMAND FOR A T.V. CENTRE AT AURANGABAD.

SHRI QAZI SALEEM (Aurangabad): There is a long standing demand of the people of Marathwada region for opening of a T.V. Centre at Aurangabad, Maharashtra.

The industrial activities in Aurangabad are also growing rapidly as the Govern-ment of Maharashtra has declared several facilities to those industrialists who are intending to open their units in this region.

Aurangabad is an important educational centre with a University, more than thirty colleges including medical, engineering and law colleges. There is also full-fledged Agricultural University in this region which has started research centre at Aurangabad.

It has got rich literature of Marathi and Dekhni. There are lot of talents even now who are famous all over India as well as in Asia in Marathi and Urdu languages and they are creating drama and poetry. There are very good singers and dancers participating in Radio and T.V. programmes.

Above all, its significance has also been increased more because of Ajanta and Ellora caves where millions of Indian and foreign tourists come every year.

From the technical point of view, it is proper to suggest a site for erecting the Relaying Tower; there is a hill station, 2500 feet high, called Mahesmal situated very near to Aurangabad, which was already reserved for this purpose.

Recently, it has been decided to connect the area with broad-gauge railway line. I would, therefore, request you to explore the possibility of opening a T.V. Centre at Aurangabad with studio facility as early as possible. The policy of Government is also to provide T.V. Centre facilities to all such culturally and historically important centres.

(iv) ENFORCEMENT OF LABOUR LAWS TO PROTECT THE INTEREST OF LABOUR.

भी कृष्ण प्रताप सिंह (महाराजगंजं) ः उपाध्यक्ष महादेय, मैं 377 के अधीन निम्न-लिखित मामला रखना चाहता हूं।

श्रमिक कानूनों का उचित अन्पालन श्रमि-कों को शोषण से बचाने तथा उनके हितौं की रक्षा के लिए अत्यन्त आवश्यक है। मालूम हुआ है कि श्रीमक कानूनों का नियो-जको द्वारा उल्लंघन किया जा रहा है जिसका श्रमिकों के हितों पर प्रतिकृत प्रभाव पड़ रहा है और सरकार की श्रमिक कल्याण नीति का श्रमिकों को यथोचित लाभ नहीं मिल रहा है। हाल ही में श्रीमक कानून के उल्लंघन के मामले में एक मजिस्ट्रेट द्वारा केवल 200 रुपए का जुंमांना किए जाने पर उच्चतम न्यालय न यह टिप्पणी की है कि मजिस्ट्रेटों दवारा श्रमिक काननों के उल्लंघनों की उपक्षा की जा रही है जिन्हें वे मामूली अपराध् समभतते है। केन्द्र सरकार ने राज्य सरकारों से श्रमिक काननों के उल्लंघन के मामलों में अपने-अपने उच्च न्यायालयों से अधिक कडा दण्ड दने के लिए कहने के निदेश दिए हैं किन्तू इतने ही से श्रीमक कानूनों का समू-चित अन्पालन होना सुमिशिचत नहीं हो सकता है। श्रमिक कानुनों के उल्लंघनों की गंभीरता को देखते हुए विधायी उपाय सहित सभी ठोस कदम उठाने की आवश्य-कता है तभी श्रीमकों के हितों की रक्षा हो सकती है

MR. DEPUTY-SPEAKER: Shri Ram Nagina Mishra. Absent.

(v) RECOMMENDATION OF MANDAL COM-MISSION FOR LISTING PULAYS AS BACKWARD COMMUNITY.

SHRI K. KUNHAMBU (Cannanore): Pulayas of Kerala who constitute more than 60 per cent of the Scheduled Caste population in the State, are one of the most backward communities. Traditionally, they have been kept at the lowest rung of the social ladder. In spite of the reser-